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Title: Statement regarding clarification on the purported statement by Indian Ambassador in Washington on the Civil Nuclear Energy Cooperation Agreement.

MR. SPEAKER: Let the hon. Minister make his statement. After all, we cannot act only on the newspaper report.

...(Interruptions)

MR. SPEAKER: Do not record even one word.

(Interruptions)*

MR. SPEAKER: After his statement, if you have anything to say, you can say.

...(Interruptions)

MR. SPEAKER: On the basis of an imaginary alleged statement, you cannot go on holding the House to ransom.

...(Interruptions)

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): Sir, after listening to my statement, they can speak.

...(Interruptions)

MR. SPEAKER: After hearing the Minister's statement, you can speak.

...(Interruptions)

MR. SPEAKER: What are you doing? You have become the most indisciplined now-a-days. After listening to the Minister's statement, if you have anything to say, you can say, and I will permit you to say that.

...(Interruptions)

अध्यक्ष महोदय : उनके बाद आपको कुछ बोलना है तो बोलिये। आप तो सबको एज्यूम करते हैं।

...(Interruptions)

MR. SPEAKER: Now, the hon. Minister.

* Also placed in Library. See No. LT 6746/2007.

* Note recorded

SHRI PRANAB MUKHERJEE: Mr. Speaker, Sir, Members would have seen reports in the Press today about a purported statement by our Ambassador in Washington about the consideration of the India-US bilateral civil nuclear energy cooperation agreement. I have contacted our Ambassador who has informed me that certain comments, either deliberately or through misunderstanding, were published by the Correspondent. The Correspondent has also misquoted our Ambassador in several respects.

I have asked our Ambassador to issue a clarification. These comments, if made by our Ambassador, and reported correctly, are totally unwarranted and unacceptable. In democracy, there will always be dissension and divergence of opinions. Nobody can accuse others who hold divergent views. I regret the alleged comments which have hurt the feelings of the hon. Members. Most respectfully I would like to submit this.

...(Interruptions)

MR. SPEAKER: Now, Shri L.K. Advani.

...(Interruptions)

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, the Ambassador should be removed. ...(Interruptions)

अध्यक्ष महोदय : आप लोग एक-एक करके बोलिये।

â€¦(ल्यवधान)

अध्यक्ष महोदय : आप लोगों की क्या बात है? You are behaving like irresponsible people. I am sorry to say that. The Minister has placed entirely the Government's stand on this. He has already said that it is unwarranted if it has been said. He has denied it in the statement. You wait for this. Can you behave like this in anticipation? ...(Interruptions)

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, it is very shameful. ...(Interruptions)

MR. SPEAKER: If he has said that, I shall take action. Parliament is not so powerless. Please sit down. Only one newspaper, not even a news agency, has reported.

Now, Shri L.K. Advani.[\[R2\]](#)

SHRI L.K. ADVANI (GANDHINAGAR): Mr. Speaker, Sir, so far as the Government's stand is concerned, I have no complaint. But I would like this House to know and to have the full text of the interview that has been given to this particular channel, namely, Rediffnews, because simply denying and saying: "It is not exactly what I have said" would not be enough. Many people may have been shocked to hear that MPs, who have been opposing this deal, have been described as 'headless chickens'...(Interruptions)

MR. SPEAKER: Hon. Leader of the Opposition, let us wait for the text.

SHRI L.K. ADVANI : Yes, yes.

MR. SPEAKER: I would allow you at that time. Let it be confirmed.

SHRI L.K. ADVANI : I would urge the Leader of the House that let the House be given the full text of the interview that the Ambassador has given. After that, we will make a considered comment on it; and then demand whatever action we think appropriate.

MR. SPEAKER: That is fair enough.

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir... (Interruptions)

अध्यक्ष महोदय : हो गया।

...(ल्यवधान)

MR. SPEAKER: Let the statement come.

...(Interruptions)

MD. SALIM (CALCUTTA – NORTH EAST): Sir, this interview was carried in worldwide web site www.rediffnews. So, it is not the question of 'let the copy come.' It is already circulated in the world! The comments are made. This is a systematic design, I am telling you, Sir... (Interruptions)

MR. SPEAKER: You are speaking without my permission. No; I would not allow this anymore. We cannot react on the basis of newspaper report unless it is authenticated.

...(Interruptions)

MR. SPEAKER: No; sorry.

Q. No. 121 : Shrimati Karuna Shukla

...(Interruptions[MSOffice3])

श्रीमती कल्याण शुक्ला (जांजगीर): प्रश्न सं. 121...(Interruptions)

अध्यक्ष महोदय : आप लोगों को क्या हो रहा है?

...(व्यवधान)

MR. SPEAKER: I do not understand; you are behaving irresponsibly.

...(Interruptions)

MR. SPEAKER: He has said that.

...(Interruptions)

MR. SPEAKER: Do not record one word.

(Interruptions)* â€!

MR. SPEAKER: No; I cannot allow this.

...(Interruptions)

MR. SPEAKER: Go on; nothing is being recorded[MSOffice4].

(Interruptions)* â€!

MR. SPEAKER: Hon. Members, please cooperate. It has already been said by the hon. Minister of External Affairs that 'these comments, if made by our Ambassador, and reported correctly, are totally unwarranted and unacceptable.' And, I have given you my word that I shall take action against it. What more can be done now?

...(Interruptions)

MR. SPEAKER: Do not record anything else.

(Interruptions)* â€!

MR. SPEAKER: Do not record even one word.

(Interruptions)* â€! rded)

MR. SPEAKER: Let the country see what is happening in the House.

...(Interruptions)

MR. SPEAKER: I have assured you that I would take action; the Parliament of India is not that powerless at all. Nobody can go scot-free. Already the Minister has condemned it, if it is found to have been said. We never take action on a newspaper report unless it is authenticated.

...(Interruptions)

MR. SPEAKER: No, I will not allow this. I cannot devalue this House.

...(Interruptions)

श्री हरिन पाठक (अहमदाबाद): सर, संसद की रक्षा कीजिए।...(व्यवधान)

* Not recorded

अध्यक्ष महोदय : रक्षा के लिए ही तो बोला है।

...(व्यवधान)

MR. SPEAKER: Your leader has spoken. I appreciate the stand taken by the hon. Leader of the Opposition. He has rightly asked for a full copy of the statement, and after that, he said, he reserves his right. I have considered that. I will give opportunity to everybody after the statement comes, and you see that.

...(Interruptions)

MR. SPEAKER: No, I am sorry. It seems that you are not willing to work.

The House stands adjourned till 11.30 a.m.

11.15 hrs.

*The Lok Sabha then adjourned till thirty minutes
past Eleven of the Clock.*

11.30 hrs.

*The Lok Sabha re-assembled at thirty minutes
past Eleven of the Clock.*

(Mr. Speaker *in the Chair*)

...(Interruptions)

MR. SPEAKER : You are not prepared to allow the House to run.

...(Interruptions)

MR. SPEAKER : Are you prepared to allow the House to run or not?

...(Interruptions)

[\[MSOffice5\]](#)

14.00 hrs.

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

...(Interruptions)

MR. DEPUTY-SPEAKER: Please sit down.

...(Interruptions)

MR. DEPUTY-SPEAKER: Please sit down.

...(Interruptions)

उपाध्यक्ष महोदय: आप पहले मेरी बात सुन लें, उसके बाद बोल लेना।

...(Interruptions)

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, I want to make a submission to you. ...(Interruptions)

MR. DEPUTY-SPEAKER: I will listen to you later.

...(Interruptions)

उपाध्यक्ष महोदय: पहले सुन लें, फिर देखेंगे। जब मैं सुबह यहाँ बैठा हुआ था तो लीडर ऑफ द हाउस ने अपना स्टेटमेंट दिया। उस समय आप लोगों की यह डिमांड थी कि पूरा स्टेटमेंट सामने आए। इसलिए मेरा ख्याल है कि लीडर ऑफ दी हाउस पहले स्टेटमेंट दें। इस पर आपको कोई एतराज़ नहीं होना चाहिए। हाउस को आप चलाने दीजिए। पहले आप स्टेटमेंट सुन लें, उसके बाद जैसा आप कहेंगे...(व्यवधान)

SHRI BASU DEB ACHARIA (BANKURA): Sir, we have given notice for a Privilege Motion. ...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I can only inform the House that after morning ...(Interruptions)

उपाध्यक्ष महोदय: आप पहले मंत्री जी की बात सुन लीजिए।

...(व्यवधान)

श्री प्रियरंजन दासमुंशी: महोदय, जब सुबह सदन शुरू हुआ तो आदरणीय सदस्यगण एवं नेतागण ने जो कुछ कहा, उस समय तत्काल विदेश मंत्री जी ने कुछ जवाब दिया। उस समय अमेरिका का टाइम दूसरा था। जो बयान उस समय दिया था, अब पूरा बयान सदन के सामने विदेश मंत्री जी आकर तुरंत दस मिनट में पेश करेंगे। उसके बाद हाउस की जो मर्जी है, उस हिसाब से आप लोग बताइए। सरकार उसके अनुसार कार्रवाही करने के लिए तैयार है। मैं आपको इतनी ही सूचना देना चाहता हूँ।...(व्यवधान)

MR. DEPUTY-SPEAKER: Now, we take up Papers to be laid.

14.03 hrs.